NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/19/2016

NAME OF THE PETITIONER(S)

: Shanmugavelayudham & 14 others

NAME OF THE RESPONDENT(S)

: Sivakumar Spinning Mills Pvt Ltd & 7 others

UNDER SECTION

: 397/398, 402 & 111

S.No. Name (in Capital)

Represented by

R1 TO R7

alimeter AluchCount Jon
Respondent.

ORDER

Counsel for petitioner called but absent. No representation. Shri K Sathish, counsel for R1 to R7 present. As seen in previous orders, it was reported that talks for amicable settlement were going on but the counsel for respondents submitted that talks are still to be materialised and sought further time. Time extended at request. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)